

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 419
TO BE ANSWERED ON 18TH JULY, 2017

FOOD ITEMS UNDER NFSA

419. SHRI M. CHANDRAKASI:

ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details and quantum of food items being provided to States/UTs at subsidised rates for distribution to BPL families as envisaged under the National Food Security Act, 2013;
- (b) whether the Government has stopped supply of sugar at subsidised rates for distribution to BPL families through Public Distribution System in the States/UTs, if so, the details thereof and the reasons therefor;
- (c) whether the Union Government has taken a decision not to raise the price of food items in Public Distribution System (PDS) shops and village level shops at least till the next year, if so, the details thereof; and
- (d) the long term policy of the Government with regard to food subsidy to BPL families?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Under the National Food Security Act, 2013 (NFSA), the eligible households, which comprises of households covered under Antyodaya Anna Yojana (AAY) and priority households, are entitled to receive foodgrains (rice, wheat or coarsegrains or any combination thereof) at highly subsidized prices. There is no BPL category under NFSA.

Currently 45.93 lakh tons of foodgrains per month are being allocated to the States/UTs under NFSA.

(b): The Government of India has reviewed the sugar subsidy scheme and it has been decided to continue the scheme with restricted coverage of AAY households only, which constitute poorest of the poor, in order to give them access to consumption of sugar as a source of energy in diet. Such households are entitled to receive one kg. of sugar per family per month for which subsidy of Rs.18.50 per kg. will be provided by the Central Government to States/UTs.

(c): Yes Madam, the highly subsidized prices of foodgrains under NFSA i.e. Rs.1/2/3 per kg. for coarsegrains/wheat/rice have been continued upto June, 2018.

(d): Distribution of subsidized foodgrains under Targeted Public Distribution System is now governed by the provisions of NFSA.
